

⑥

29/3/95

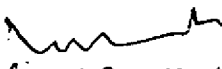
Taken on the board
of the account of
Mr. Suresh Kumar
Att:

Applicant has sent a letter
dated 8-9-94, by which
he prays to withdraw the
OA 94/92.

Mr. Suresh Kumar Adv. for Mr.
M. S. Deshpande Adv. present for the
respondents.

OA is allowed to be withdrawn,
is disposed of as withdrawn.


(P. P. SRIVASTAVA)
M (A)


(M. S. DESHPANDE)
VL

dt 29-3-95

Order/Judgement despatched
to Applicant, etc. (S)

25/4/95


26-4-95